

HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 17027 / Checker


Bilaspur, dated 21 December, 2023

III-4-1/2016 (Commercial Court)

Copy of Government Notification F. No. 14389 & 14391/3830/XXI-B/C.G./2023 dated 20-12-2023 issued by the Law Department, Government of Chhattisgarh, Atal Nagar, Nava Raipur with regard to constitute and designate of commercial Courts (i) below District Judge level (Civil Judge Level), (ii) District Judge Level and (iii) commercial Appellate Courts (District Judge level) of the State of Chhattisgarh are forwarded to :-

- 1) The Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 7) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
- 8) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 15) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.

- 17) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 18) Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC), High Court of Chhattisgarh, Bilaspur for information.
- 19) The District and Sessions Judge, Balod/ Balodabazar-Bhatapara/ Balrampur-Ramanujganj/ Bastar(Jagdalpur)/ Bemetara/ Bilaspur/ Dakshin Bastar (Dantewada)/ Dhamtari/ Durg/ Janjgir-Champa/ Jashpur/ Kabhirdham (Kawardha)/ Kondagaon/ Korba/ Korla (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja (Ambikapur)/ Uttar Bastar (Kanker) **with request to transfer all pending cases related to commercial disputes of specified value as mentioned in the Notification to the newly constituted and designated Commercial courts/Commercial Appellate Courts in your respective District.**
- 20) The Judge, Commercial Court, (District level), Atal Nagar, 2nd Floor, Yojna Bhawan, Near Police headquarters, Nava Raipur, **for information and necessary action.**
- 21) The Additional Registrar (Administration/Judicial/Classification) High Court of Chhattisgarh, Bilaspur, for information.
- 22) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- 23) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 24) The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 25) The Dy. Registrar, Work Section/Confidential Section/District Establishment Section, High Court of Chhattisgarh, Bilaspur for information.
- 26) Section Officer/Incharge, Court Manager/Accounts/ O/o Registrar General/ Checker/ Protocol/Compliant/Writ/ Civil/ Criminal/ Central Filing Section/ Supreme Court Section/ Library/ Pension/Cashier/Cause List/ Paper Book/Copying, High Court of Chhattisgarh, Bilaspur for information.
- 27) I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement on the official website to this High Court.


(Arvind Kumar Verma)
Registrar General
21.12.2019

GOVERNMENT OF CHHATTISGARH
LAW & LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, NAVA RAIPUR, ATAL NAGAR (C.G.) 492002

// NOTIFICATION //

20 DEC 2023

F.No. 1439/3830/XXI-B/C.G./23, In exercise of the powers conferred by sub-section (1), (1-A), (2) and (3) of Section 3 of the Commercial Courts Act, 2015 (No. 4 of 2016), and in consultation with the High Court of Chhattisgarh and in compliance of Memo No. 14030/III-4-1/2016/Checker, Bilaspur, dated 20th October, 2023, the State Government, hereby, amends this Department's Notification no. 5853/1665/XXI-B/C.G./2016, dated 15.06.2016 and, constitute and designate the following courts as mentioned in column (3) of Schedule I, II and III below as Commercial Courts with specified pecuniary jurisdiction, at zone specified in corresponding entries in column (2), for the area specified in column (4) of the respective table, namely:-

SCHEDULE - I

Commercial Court Below District Judge Level (Civil Judge Level)
Pecuniary value of Rupees 3 Lakh to 10 Lakh (except Arbitration Cases)

SL.	Name of the zone for Commercial Courts	Name of the court to be designated	Territorial Jurisdiction of the commercial court arising in the Civil Districts
(1)	(2)	(3)	(4)
1	Bastar (Jagdalpur)	II CJ-I, Jagdalpur	Bastar (Jagdalpur), Uttar Bastar (Kanker), Kondagaon and Dakshin Bastar (Dantewada)
2	Bilaspur	II CJ-I, Bilaspur	Bilaspur
		III CJ-I, Bilaspur	Mungeli and Janjgir-champa
3	Durg	II CJ-I, Durg	Durg
		III CJ-I, Durg	Balod and Bemetara
4	Korba	II CJ-I, Korba	Korba
5	Raigarh	II CJ-I, Raigarh	Raigarh and Jashpur
6	Raipur	II CJ-I, Raipur	Raipur
		IV CJ-I, Raipur	Balodabazar-Bhatapara, Mahasamund and Dhamtari

7	Rajnandgaon	II CJ-I, Rajnandgaon	Rajnandgaon and Kabirdham(Kawardha)
8	Sarguja (Ambikapur)	CJ-I (CJM) Ambikapur	Sarguja (Ambikapur), Balrampur-Ramanujganj, Surajpur, Korla (Baikunthpur)
Note : In the event of the above-mentioned Special court/s lying vacant or in the absence of presiding officer, as the case may be, then the urgent applications in all the cases, if any filed, shall be heard by the senior most Civil Judge Class-I available in the District headquarter.			

SCHEDULE - II

Commercial Court (District Judge Level)

Pecuniary value of more than Rupees 10 Lakh upto 50 Lakh (including Arbitration Cases)

SL.	Name of the zone for Commercial Courts	Name of the court to be designated	Territorial Jurisdiction of the commercial court arising in the Civil Districts
(1)	(2)	(3)	(4)
1	Bastar (Jagdalpur)	I Additional District Judge, Jagdalpur	Bastar (Jagdalpur), Dakshin Bastar (Dantewada), Kondagaon and Uttar Bastar (Kanker)
2	Bilaspur	II Additional District Judge, Bilaspur	Bilaspur and Mungeli
3	Durg	II Additional District Judge, Durg	Durg, Balod and Bemetara
4	Korba	I Additional District Judge, Korba	Janjgir-champa and Korba
5	Raigarh	I Additional District Judge, Raigarh	Raigarh and Jashpur
6	Raipur	II Additional District Judge, Raipur	Raipur, Balodabazar-Bhatapara, Dhamtari and Mahasamund
7	Rajnandgaon	I Additional District Judge, Rajnandgaon	Rajnandgaon and Kabirdham(Kawardha)
8	Sarguja (Ambikapur)	II Additional District Judge, Ambikapur	Sarguja (Ambikapur), Balrampur-Ramanujganj, Surajpur,

Note : (1) In the event of the above-mentioned special court/s lying vacant or in the absence of Presiding Officer, as the case may be, then the urgent applications in all the cases, if any filed,

shall be heard by the senior most Additional District Judge available in the District headquarter.

(2) Arbitration cases will be heard by the other courts in addition to the above courts as per work distribution by the District Judge.

SCHEDULE - III

Existing Commercial Court (District Judge Level), Raipur
Pecuniary value of more than Rupees 50 Lakh (including Arbitration Cases)

SL.	Name of the zone for Commercial Courts	Name of the court to be designated	Territorial Jurisdiction of the commercial court arising in the Civil Districts
(1)	(2)	(3)	(4)
1	Raipur	Commercial Court, Raipur	Entire State of Chhattisgarh

By order and in the name of the
Governor of Chhattisgarh,

(Rajnish Shrivastava)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department
Naya Raipur, dated12.2023

En.No. 14392 /3830/XXI-B/C.G./23

Copy to:

- ✓ 1. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo Memo No. 14030/III-4-1/2016/Checker, Bilaspur, dated 20th October, 2023,
2. District and Sessions Judge, Bastar (Jagdalpur), Bilaspur, Durg, Korba, Raigarh, Raipur, Rajnandgaon and Sarguja (Ambikapur),
3. Registrar, Commercial Court, Naya Raipur,
4. Private Secretary to Hon'ble Law Minister, Government of Chhattisgarh, Mantralaya, Nava Raipur, Atal Nagar, C.G. for perusal of Hon'ble Law Minister,
5. Private Secretary to Principal Secretary Law for perusal of Principal Secretary, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Nava Raipur, Atal Nagar, C.G.,
6. Staff Officer to Secretary, Department of Commerce and Industries for perusal of Secretary, Commerce and Industries, Government of Chhattisgarh, Mantralaya, Nava Raipur, Atal Nagar, C.G.,

7. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Nava Raipur, Atal Nagar for publication in the E-Gazette (Extra Ordinary),
 8. Web-administrator, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Nava Raipur, Atal Nagar, C.G. for uploading in the official website of the Department,
- for information and necessary action.

20.12.23

(Shahabuddin Qureshi)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

GOVERNMENT OF CHHATTISGARH
LAW & LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, NAVA RAIPUR, ATAL NAGAR (C.G.) 492002

// NOTIFICATION //

Naya Raipur, dated 20.12.2023

F.No. 14389 /3830/XXI-B/C.G./23, In exercise of the powers conferred by Section 3A of the Commercial Courts Act, 2015 (No. 4 of 2016), and in consultation with the High Court of Chhattisgarh and in compliance of Memo No. 14030/III-4-1/2016/Checker, Bilaspur, dated 20th October, 2023, the State Government, hereby, designate the following courts as mentioned in column (3) of Schedule as Commercial Appellate Courts, at zone specified in corresponding entries in column (2), for the area specified in column (4) of the Schedule for hearing appeals against the orders/ judgments passed by commercial court below District Judge Level (Civil Judge Level), namely:-

SCHEDULE

Commercial Appellate Court (District Judge Level)

SL.	Name of the zone for Commercial Courts	Name of the court to be designated	Territorial Jurisdiction of the commercial court cases arising in the Civil Districts
(1)	(2)	(3)	(4)
1	Bastar (Jagdalpur)	District Judge, Bastar (Jagdalpur)	Bastar (Jagdalpur), Dakshin Bastar (Dantewada), Kondagaon and Uttar Bastar (Kanker)
2	Bilaspur	District Judge, Bilaspur	Bilaspur, Janjgir-champa, Korba and Mungeli
3	Durg	District Judge, Durg	Durg, Balod, Bemetara, Rajnandgaon and Kabirdham (Kawardha)
4	Raipur	District Judge, Raipur	Raipur, Balodabazar-Bhatapara, Dhamtari and Mahasamund
5	Sarguja (Ambikapur)	District Judge, Sarguja (Ambikapur)	Sarguja (Ambikapur), Balrampur-Ramanujganj, Surajpur, Raigarh, Jashpur and Korla (Baikunthpur)

Note : In the event of the above-mentioned special court/s lying vacant or in the absence of Presiding Officer, as the case may be, then the urgent applications in all the cases, if any filed, shall be heard by the senior most Additional District Judge available in the District headquarter.

**By order and in the name of the
Governor of Chhattisgarh,**

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(Rajnish Shrivastava)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

En.No. 14396 /3830/XXI-B/C.G./23

Naya Raipur, dated ...12.2023

Copy to:

- ✓ 1. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo Memo No. 14030/III-4-1/2016/Checker, Bilaspur, dated 20th October, 2023,
 2. District and Sessions Judge, Bastar (Jagdalpur), Bilaspur, Durg, Korba, Raigarh, Raipur, Rajnandgaon and Sarguja (Ambikapur),
 3. Registrar, Commercial Court, Naya Raipur,
 4. Private Secretary to Hon'ble Law Minister, Government of Chhattisgarh, Mantralaya, Naya Raipur, Atal Nagar, C.G. for perusal of Hon'ble Law Minister,
 5. Private Secretary to Principal Secretary Law for perusal of Principal Secretary, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Naya Raipur, Atal Nagar, C.G.,
 6. Staff Officer to Secretary, Department of Commerce and Industries for perusal of Secretary, Commerce and Industries, Government of Chhattisgarh, Mantralaya, Naya Raipur, Atal Nagar, C.G.,
 7. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Naya Raipur, Atal Nagar for publication in the E-Gazette (Extra Ordinary),
 8. Web-administrator, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Naya Raipur, Atal Nagar, C.G. for uploading in the official website of the Department,
- for information and necessary action.

20.12.23
s (Shahabuddin Qureshi)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department